

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:515
ANSWERED ON:02.03.2007
GUIDELINES ABOUT CONSTRUCTION OF DDA FLATS
Rawat Shri Bachi Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any guidelines have been laid down in MPD-2021 about construction of additional floor on the rooftop of DDA flats;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the fate of additional floors already constructed or being constructed by the owners/occupiers of DDA flats?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): In the Master Plan of Delhi 2021 (MPD 2021) the permissible FAR for group housing has been increased from 167 to 200; and height restriction has been removed subject to statutory clearance. The additional FAR can be availed of subject to levy of charges at rates notified with the approval of Government from time to time.